

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT)(Insolvency) No.1050/2020

In the matter of:

Mukul Kumar, rP of KST Infrastructure Ltd

Appellant

Vs

RPS Infrastructure Ltd

Respondent

Present:

Mr Rajiv K Virmani, Mr Anuj, Mr. Karan Valecha, Advocates for appellant.

Mr. Rakesh Kumar, Ms Preeti Kashyap, Mr. Ankit Sharma, Advocates for Respondent.

ORDER
(Virtual Mode)

18.02.2021- Learned counsel for the appellant prays and is granted one week time to file rejoinder. Let the mater be fixed on **9th March, 2021**.

Interim order to continue till next date of hearing.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam